

>

Title: Need to ensure supply of raw water from Tehri Hydro Project to Delhi.

SHRI SANDEEP DIKSHIT (EAST DELHI): Sir, I just want to raise a very important issue regarding Delhi.

As you know, in the coming summer season, Delhi would be facing a lot of problem in getting drinking water.

In the year 1988, the Tehri Hydro Dam Project was approved by the Central Electricity Authority subject to the Government of Uttar Pradesh agreeing to supply 300 cusecs of water to meet the drinking water needs of Delhi. Subsequently, the Government of Delhi constructed the Sonia Vihar Water Treatment Plant which shall, upon supply of this raw water coming from the Tehri Dam, be able to provide additional 140 MGD to the people of Delhi, ensuring stability of water supply to 30 lakh additional people.

The Secretary (Irrigation) of the Government of UP had communicated "No Objection" on behalf of his Government to supply this water to Delhi provided Delhi shares the funds for a proportionate value of construction of the Dam. That was subsequently fixed at about 2.18 per cent of the total construction of the Dam. Some payment has already been made and the Delhi Government and the Delhi Jal Board are ready to make the full payment. This commitment of supply of 300 cusecs of water was also agreed upon and therefore, it has become absolute. Subsequently, the Government of Delhi has also set up the Sonia Water Treatment Plant which has already been commissioned. On the special efforts made by the Government of Delhi, recently, the Government of UP very kindly has released 80 cusecs of water as a goodwill gesture for the flushing and cleaning operations of the Sonia Vihar Treatment Plant. This water supply has now been stopped and no water is coming from the Tehri Dam which is managed by the Tehri Hydro Development Corporation.

Delhi is the capital of the country and also the base for migrants from all over India. It is imperative that water due to Delhi from the Tehri Dam may be ensured at the very earliest and the citizens of Delhi are given their due share of water.

I appeal to the Government to urge the Tehri Hydro Dam Development Corporation to immediately release this water into the Upper Ganga Canal so that Delhi will be able to lift it from Murad Nagar. I appeal through you to the Government to immediately release 300 cusecs of water so that 140 MGD of water comes through. Water was released by the UP Government for cleaning functions and the Delhi Jal Board has already done it. As there has been a gap, the flushing operations will have to be redone now.

SHRI AJAY MAKEN (NEW DELHI): Sir, I associate with him.

MR. SPEAKER: Shri Hemlal Murmu – not present.

Shri Madan Lal Sharma – not present.